CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 22nd day of March, 2001
Coram: Hon'ble Mr. S. Dayal, A.M.

ORIGINAL APPLICATION No. 277 OF 2001

Naresh Chandra Sharma,
s/o late B.M. Sharma,
Retired, AEN/PRG Prayag (Northern Railway)
Resident of 224-Preetam Nagar,
Allahabad.

. . . . . . Applicant

(By Advocate Sri P.K. Singh)

Versus

1. Union of India, through General Manager,
   Northern Railway, Baroda House,
   New Delhi.

2. Divisional Railway Manager,
   Northern Railway, Lucknow Division,
   Lucknow.

3. Senior Divisional Accounts Officer,
   Northern Railway, Lucknow Division,
   Lucknow.

. . . . . . Respondents
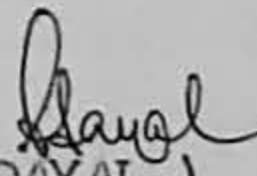
(By Advocate Sri

O R D E R   (ORAL)

(By Hon'ble Mr. S. Dayal, AM)

This application has been filed for direction
to respondents to pay retirement benefits like gratuity
and Group Insurance Fund to the applicant with effect
from 31.7.2000. The payment of interest @ 18% per annum
has also been sought along with costs and damages for
harassment.

2.   The applicant was working as Assistant Engineer,
Prayag and attained the age of superannuation on
31.7.2000. He was given leave encashment, amount
of Provident Fund and pensionary benefits but was
not paid the amount of gratuity and Group Insurance
Fund after his retirement on 31.7.2000.   The applicant
made representations on 18.9.2000 and 17.10.2000
without any result. The representations have remained
unreplied by the respondents.

3.   In the facts and circumstances of the case,
I dispose of this application at the admission stage
itself by directing the respondents to consider the
claim of the applicant made in his representations
dated 18.9.2000 and 17.10.2000 by a reasoned and
speaking order. In case any amount of gratuity is
due to be paid to the applicant, he shall also be
paid interest on the same as per rules. This order
shall be complied within a period of three months
from the date of receipt of a copy of this order
along with the said representation.

            No order as to costs.

                                    (S. DAYAL)
                                     MEMBER (A)

Nath/